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Cr1.A.No. 241 OF 1998

ITEM No.108

Court No. 4

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL No.241 OF 1998

CHANDA & ORS Appellant (s)

VERSUS

STATE OF U.P. & ANR. Respondent (s)

Date : 25/03/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)Mr. UR Lalit, Sr. Adv.  
Mr. M Mohsin Israilly, Adv.  
Mr. MU Khan, Adv. for  
Ms. Sangeeta Kumar, Adv.

For Respondent (s)Mr. Prashant Chaudhary, Adv. for  
Mr. JK Bhatia, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. UR Lalit, learned senior counsel for the appellants started his arguments at 3.00 PM and he was on his legs when the Court rose for the day leaving the matter part-heard. To be listed on 31.3.2004.

(D.L.Chugh) (Vijay Aggarwal)  
AR-cum-PS Court Master